

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CSP No.952/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Kites Business Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

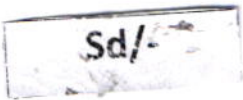
ORDER

CSP No. 950/230-232/NCLT/MB/MAH/2017

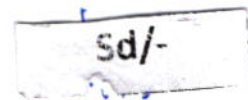
CSP No. 951/230-232/NCLT/MB/MAH/2017

CSP No. 952/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 14.2.2018

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)